## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

NAME OF THE PARTIES: Mr. Vijay Vasant Dhavale

V/s.

M/s. Dolce Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. B. B. Parch Advantes

Dr. Deuph Mehan Fritzines

2. R. T. Rajano Advocater

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## <u>ORDER</u>

Dated: 21.03.2017

## T.C.P. NO. 06/59/CLB/MB/MAH/2016

- 1. From the side of the Petitioner and from the side of the Respondent the Learned Representatives are present.
- 2. The Learned Counsel for the Petitioner has opened the arguments., however, could not be completed today till the rise of the Court.
- 3. Hence to continue his arguments adjourned to 06.04.2017 at 2.30 PM and thereafter the counter arguments of the Respondents' Learned Representative shall be heard. Petition is therefore listed for final hearing on 06.04.2017 at 2.30 PM. Date is duly communicated.

Sd/-

M.K. Shrawat Member (Judicial)